SHRI SATISH CHANDRA: Sir, as against the maximum production of about 333,000 tons that was reached at one time, the production in 1960-«1 was 3,00,000 tons. So there has "been a considerable drop. We are trying to rectify the defects. But they are not due to individual lapses; they are due to technical reasons—diversion of the supply of good quality «oal and deterioration of generators— which are being attended to now.

SHRI BHUPESH GUPTA: May I know, Sir, if it is not a fact that in the notes, documents, memoranda, etc. which were supplied to the Government from quarters they know very well, it was pointed out that a_s a result of this kind of mismanagement —not rivalry; I did not say that; I said 'wranglings among the various officers' and so on—the production was suffering and certain aspects of the plants were also being neglected? Can he deny this?

SHRI SATISH CHANDRA: I said that there were some reports inspired by officers who were due for superannuation and had to leave the factory. They were of this view that extension should be given to them. There were lots of things said at one time but nothing has been established.

SHRI BHUPESH GUPTA: May I know, Sir, if there was any enquiry made into these serious allegations that were made in their long memorandum? That is what I want to know.

SHRI SATISH CHANDRA: On receipt of the memorandum we made an enquiry and found that complaints were from officers who were due for superannuation.

DR. RAGHUBIR SINH: The hon. Deputy Minister said that there were 136RS—2.

some defects due to superannuation of the generator. Is that so?

to Questions

MR. CHAIRMAN: Not superannuation of generators but superannuation of some people who said that everything was wrong there.

दस्तकारी उद्योगों के लिये विदेशी विशेषज्ञ

*७६. श्री राम सहाय: क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि दस्तकारी उद्योगों के विभिन्न पहलूओं पर परामर्श देने के लिए चार विशेषज्ञ किन-किन देशों से आये हैं और उन्होंने अपना कार्य मारत में कहां कहां प्रारम्भ किया है?

t [FOREIGN EXPERTS FOR HANDICRAFTS

*79. SHRI RAM SAHAI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state the names of the countries from which four experts have come to advise on various aspects of handicrafts and the places in India where they have started their work?]

उद्योग मंत्री (श्री मनुभाई शाह): ऐसा अनुमान है कि माननीय सदस्य का श्राशय उन चार विशेषज्ञों से है जिनका जिक वाणिज्य तथा उद्योग मंत्रालय के १६६०-६१ के वार्षिक प्रशासन प्रतिवेदन के ११वें अध्याय के १३वें पैराग्राफ में किया गया है। इस सम्बन्ध में एक ब्यौरा सभा की मेज पर रखा जाता है।

विवरण

जिन देशों से दस्तकारी के विभिन्न अंग् पर परामर्श देने के लिये चार विशेषज्ञ अ हैं तथा भारत में जिन स्थानों पर उन्होंने क प्रारम्भ किया है उन के नाम इस प्रकार हैं:---

^{†[]} English translation.

कम संख्या	विशेषज्ञ का नाम	देश का नाम	स्थान तथा उस संस्था का नाम जहां उन्होंने कार्य प्रारम्म किया है
₹.	कुमारी ए० एस० है नसेन	डेनमार्क	(१) अखिल भारतीय हत्त्विलय बोर्ड, नई दिल्ली।
(4)			(२) रजिनल डिजाइन सैन्टर, बंगलौर । (३) पाइलेट डौल्स एंड टायस सैन्टर,
			बम्बई।
٦.	श्रीमतः रुष रीवज	सं० रा० अमेरिका	(१) ग्रस्तिल भारतीय हःतशिल्प बोर्ड, नई दिल्ली।
₹.	श्री विल्हम मौश्च	जमंनी	(१) रीजिनल डिजायन सैन्टर, श्रोखला, दिल्ली।
			(२) डिजाइन डैवल्पमेंट सैन्टर, कलकता।
У.	श्र.मती लिस्बेट होम्स	यू० के०	(१) अखिल भारतीय हस्तिशिल्प बोर्ड, नई दिल्ली ।
ff The	MINISTER OF INT	DUSTRY	of the Annual Administration Report of

f[THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): It is presumed that the Hon'ble Member is referring to the four Experts made mention of in para 13 of Chapter XI

of the Annual Administration Report of the Ministry of Commerce and Industry for the year 1960-61. In this connection, a statement is laid on the Table of the House.

to Questions

STATEMENT

The names of the countries from which four experts have come to advise on various aspects of handicrafts and the places in India where they have started work are as follows: -

Sl. No.	Name of the Experts	Name of the country	Place(s) and institution worked with
I	Miss A. S. Hansen .	Denmark	(i) All India Handicrafts Board, New Delhi. (ii) Regional Design Centre, Bangalore. (iii) Pilot Dolls and Toys Centre, Bombay.
2	Mrs. Ruth Reeves .	U.S.A.	All India Handicrafts Board, New Delhi.
3	Mr. Wilhelm Moesch	Germany	(i) Regional Design Centre, Okhla, Delhi.
4	Mrs. Lisbet Homes .	U. K.	 (ii) Design Development Centre, Calcutta, All India Handicrafts Board, New Delhi.
શ્રી	राम सहाय ः क्या मैं	माननीय मंत्री	एक्सपटं है ग्रीर चौथा टैक्सटाइल डिजाइन
	यह जानसकूंगा कि जो व		में एक्सपर्ट है।
	र्टस आये हैं उनकी हरए विशेषतायें हैं ?	कि कीक्या	SHRI BHUPESH GUPTA: Do I understand that we are not having doll making experts? May I know, Sir,
श्री	मनुभाई शाहः जो पह	ला एक्सवर्ट	in what category of priority doll mak- ing comes so that we have to bring

exchange?

है वह डाल मेकिंग में विशेषत्र है। दूसरा खें ब्राफ इंडियन हैन्डी काक्टस में एक्सकर्ट !। तीसरा सैरेमिक्स और पाटरी में

SHRI MANUBHAI SHAH: It is at very important industry employing

experts here and expend our foreign

†[] English translation.

thousands of people throughout the country. Modern doll making is an art by itself.

श्री राम सहाय : क्या में गवर्नमेंट से जान सक्ता कि इस काम के लिए कुछ व्यक्तियों को विदेशों में भैजने का स्थाल

श्री मनुभाई ज्ञाह : इस बात का स्याल है और बहत से व्यक्ति जापान और डेनमार्क भोजे भी गये हैं। लेकिन इरादा यह है कि इस तरह की चीज बने जिसने एक्सपोर्ट बढे ग्रीर बढ रहा है। इसलिए न सिर्फ उन्हें एक जगह रखा जायेगा बल्कि हिन्द-स्तान की श्रीर श्रीर जगहों में जहां यह काम बढ़ाया जा सकता है वहां भी रखा जायेगा ।

SHRIMATI SAVITRY DEVI NIG AM: May I know, Sir, if there is any scheme to start training courses in various regions to train people in these crafts?

SHRI MANUBHAI SHAH: Yes, Sir.

SHRI BHUPESH GUPTA: The Minister said that the doll-making industry employs many people. I agree. But may I know, Sir, how did he arrive at the conclusion that those who make dolls in our country are not good and therefore we have to get experts? May I know, Sir, whether he has examined these dolls to And out that such dolls cannot be produced in our country except with the aid of foreign experts and that such dolls are something which should be sold in the market?

SHRI MANUBHAI SHAH: There are experts from foreign countries who are needed here and our experts are needed elsewhere in other countries. It is an interflow of experts at international and national level of development.

SHRI BHUPESH GUPTA: Can you not produce dolls here

MR. CHAIRMAN: Please sit down.

SHRI ABHIMANYU RATH: May I know, Sir, if there is a feasibility of introducing this scheme in the red light areas of Delhi so that we can provide some work to these prostitute girls and thus put a stop to the evil of prostitution?

to Questions

SHRI MANUBHAI SHAH: We would certainly welcome anything that can help these women comrades of ours, and if the hon. Member or any other Member would take interest in this matter. I will try to see that some centre is developed for this purpose.

खली उद्योग

*८०. श्री राम सहाय : क्या वाणिज्य तथा उद्योग मंत्री अपने मंत्रालय के प्रति-वेदन (१९६०-६१) के ग्रध्याय १३ के पैरा ४४ को देखेंगे स्रौरयह बताने की कृपा करेंगे कि:

- (क) क्या खली के विलायक निस्सारण के लिए तीन कारखाने चाल कर दिये गये हैं: ग्रीर
- (ख) खली उद्योग के लिये जो एक सौ कारखानों को लाइसेंस दिये गये थे. उनमें से कितनों में उत्पादन श्रूक हो गया है भ्रौर इस समय इस उद्योग का क्या उत्पादन

TLOIL-CAKES INDUSTRY

- *80. SHRI RAM SAHAI: Will the Minister of COMMERCE AND INDUSTRY be pleased to refer to para 44, chapter XIII of his Ministry's Report (1960-61) and state:
- (a) whether the three mills, for the solvent extraction of oil-cake, have since been set up; and
- (b) how many of the one hundred mills licensed for oil-cake industry have since started production and what is the production of this industry at present?]
 - t[] English translation.

उद्योग मंत्री (श्री मनुभाई शाह):
(क) खली के विलायक निस्तारण के लिये दो कारखाने लगाये जा चुके हैं और उनमें उत्पादन होने लगा है। स्राशा है कि मई, १६६१ के अन्त तक तीसरे कारखाने में उत्पादन होने लगेगा।

(ख) किसी स्रतिरिक्त कारखाने की स्थापना नहीं की गयी है। १६६० में खली से निकाले गये तेल का उत्पादन २८,००० टनथा।

f[THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) Two solvent extraction plants have been set up and have gone into production. The third one is expected to go into production by the end of May, 1961.

(b) No additional unit has been set up. The output of oil from oilcakes during the year 1960 was 28,000 tons.]

श्री राम सहाय : क्या मैं यह जान सकूंगा कि इस चीज का उपयोग ग्रपने देश में हो रहा है या इपको बाहर के देशों में भेजा जायेगा ?

श्री मनुभाई शाह: इस चीज से पिछले साल ६ / करोड़ रुपये का फारेन एक्सचेंज कमाया गया हैं। चूंकि केक से तेल निकालने के बाद वह एक बड़ा एक्सपोर्ट का आइटम बन जाता हैं।

कम्पनियों और उनके प्रकारों पर चलाये गये मुकदमें

الهوائدة للأسالي م

*= १. श्री राम सहाय: क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि कम्पनियों ग्रीर उनके ग्रधिकारियों पर चलाये ग्यो कितने मुकदमे मार्च १६६१ के ग्रन्त तक बाकी थे, और कब तक उनके निपटा दिये जाने की सम्भादना है ?

t [Prosecution against companies and their officers

*81. SHRI RAM SAHAI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state the number of prosecutions instituted against companies and their officers, which were pending at the end of March, 1961, and by when those are likely to be disposed of?]

उद्योग मंत्री (श्री मनुभाई शाह) : २६४१; उनके १६६१ के ग्रन्त तक निपटा दिये जाने की सम्भावना है।

f[THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): 2941; they are likely to be disposed of by the end of 1961.]

श्री राम सहाय: क्या में जान सकूंगा कि इसमें विशेष व्यक्ति कीन हैं जिन पर इस तरह का मुकदमा चलाया गया है श्रीर जिनको सजा हुई है ?

श्री मनुभाई शाह : विशेष व्यक्ति का नाम बतलाना बड़ा मुश्किल काम है। इस तरह के केसेज कोर्ट स में जाते हैं ग्रीर उनका फैंसला सब पर जाहिर हो जाता है।

SHRI BHUPESH GUPTA: May I know, Sir, whether among the prosecutions pending in March 1961 cases against the Ananda Bazar Patrika of Calcutta and Messrs. Jardine Henderson and Co., which were under investigation, were included and, if not, why there is delay in including these cases for prosecutions?

SHRI MANUBHAI SHAH: I would not be in a position to mention every case under investigation, and if the prosecution is launched, it will be known.